

ITEM NO.49

COURT NO.6

SECTION XI

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No. 36426/2014

(Arising out of impugned final judgment and order dated 17-10-2014 in SB No. 175/2014 passed by the High Court Of Judicature At Allahabad, Lucknow Bench)

VAIBHAV MISHRA

Petitioner(s)

VERSUS

ELECTRICITY SERVICE COMMISSION,
UP POWER CORP. LTD. THROUGH CHAIRMAN & ORS.

Respondent(s)

WITH

SLP(C) No. 8601/2015 (XI)

(IA No. 3/2015 - EXEMPTION FROM FILING O.T.)

(IA No. 2/2015 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 6548/2015 (XI)

(IA No. 1/2015 - EXEMPTION FROM FILING O.T.)

SLP(C) No. 25207/2015 (XI)

(IA No. 2/2015 - EXEMPTION FROM FILING O.T.)

Date : 06-09-2023 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MS. JUSTICE BELA M. TRIVEDI

For Petitioner(s) Mr. Sudhanshu S. Pandey, Adv.
Mr. Gaichangpou Gangmei, AOR
Mr. Arjun D. Singh, Adv.
Mr. Yashvir Kumar, Adv.
Mr. Abhishek R. Shukla, Adv.
Mr. Nishant Pandey, Adv.
Ms. Ayushi Mishra, Adv.

Ms. Anindita Pujari, AOR
Mr. Maitreya Saha, Adv.
Mr. Shaileshwar Yadav, Adv.
Mr. Saileshwar Yadav, Adv.
Ms. Radhika Mohapatra, Adv.

For Respondent(s) Mr. Sunil Kumar Jain, AOR
Mr. Shaantanu Jain, Adv.

Ms. Rashika Swarup, Adv.

Mr. Ashwani Kumar Dubey, AOR

Mr. Anil Soni, Adv.

Mr. Harish Pandey, AOR

UPON hearing the counsel the Court made the following
O R D E R

Accommodation is asked for on behalf of the
petitioner.

List on 11.09.2023.

(SNEHA DAS)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR